THE HIGH COURT OF MEGHALAYA SHILLONG

ORDER

Dated, Shillong 28th March, 2025

No.HCM.II/85/2016/Estt/Pt.II/10 : The Hon'ble, the Chief Justice, High Court of Meghalaya is pleased to extend the service of the following Law Clerks-cum-Legal Research Assistants as per clause 3(1) of the "Scheme for Engaging Law Clerks-cum-Legal Research Assistants in the High Court of Meghalaya" for a period of 1(one) year:-

- 1. Smti. Lajiedlincy Thabah w.e.f. 21.03.2025,
- 2. Shri Abeldinand Lyngdoh w.e.f. 22.03.2025 and
- 3. Shri Raynold Nongdhar w.e.f. 22.03.2025.

By Order,

REGISTRAR GENERAL

Memo.No.HCM.II/85/2016/Estt/Pt.II/10-A Dated, Shillong 28th March, 2025 Copy to :-

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 5. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
- 6. The Registrar (Administration), High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
- 8. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information.

- 9. The Treasury Officer (South), Shillong for information and necessary action.
- 10. The Deputy Registrar (Accounts), High Court of Meghalaya, Shillong for information and necessary action.
- 11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
- 12. Shri Abeldinand Lyngdoh, Law Clerk-cum-Legal Research Assistant, High Court of Meghalaya, Shillong.
- 13. Smti. Lajiedlincy Thabah, Law Clerk-cum-Legal Research Assistant, High Court of Meghalaya, Shillong.
- 14. Shri Raynold Nongdhar, Law Clerk-cum-Legal Research Assistant, High Court of Meghalaya, Shillong.
- 15. Office File.

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